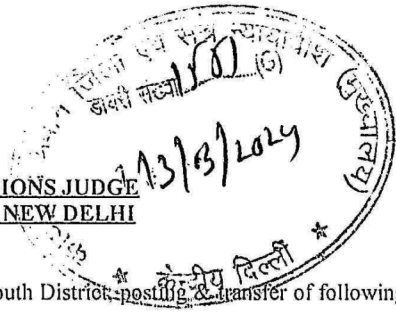


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI  
ORDER**



With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Rajinder Kumar (Retd. Official). S/o Sh. Jagua Ram	Office Pool, Administration Branch, South District, Saket Courts, New Delhi.	Mediation Centre, South, Saket Courts, Complex, New Delhi.
2.	Deepak Sharma (EC: 36434725)	JA in the Bar Reference Library, South, Saket Courts, New Delhi	JA/Ahlmad in the court of the undersigned.
3.	Sh. Dalip Kumar Mandal, JA (EC:75549449)	JA in the Mediation Centre, South, Saket Courts, New Delhi.	Reader cum Ahlmad in the court of Ms. Pooja Kumari, MM NI Act, Digital Court-02, South, Saket Courts, New Delhi
4.	Sh. Narender Kumar, (Retd. Official) S/o Sh. Kunwar Singh	Office Pool, Administration Branch, South District, Saket Courts, New Delhi.	Bar Reference Library, South, Saket Courts, New Delhi
5.	Sh. Akash Kumar Meena, JJA (EC: 43896904)	JJA/Asstt. Ahlmad in the Vacant court of Ld. MM-02, NI Act, South, Saket Courts, New Delhi.	JJA/Asstt. Ahlmad in the court of Ms. Tanvi Khurana, CMM, South, Saket Courts, New Delhi.
6.	Sh. Anil Kumar, JA	JA/Ahlmad in the Vacant court of Ld. MM-02, NI Act, South, Saket Courts, New Delhi.	JA in the Record Room (Sessions), South, Saket Courts, New Delhi.

**Note:**

- Earlier transfer posting order dated 05.02.2024 with respect to Sh. Prem Singh, JA (EC: 10781) stands cancelled and Sh. Akash Kumar Meena, JJA, of this immediate order, is appointed as 1<sup>st</sup> link to look after the work of Sh. Prem Singh, JA in the absence of later.
- Sh. Shiv Kumar Yadav, JA (EC: 58050229), is hereby withdrawn as 1<sup>st</sup> link to Evening Cell, South and Branch In-charge. Evening Cell is directed to look after the work of evening cell in the absence of Sh. Sunil Kumar, JA, Evening Cell, in addition to his present assignments.
- Sh. Mohit Kapoor, JA/EC:79834621 is hereby appointed as 1<sup>st</sup> link to look after the work of Bar Reference Library in the absence of Sh. Narender Kumar, Retd. Official.
- Non-compliance of this order or immediately proceeding on leave shall be viewed seriously.

*Sugandha*  
(SUGANDHA AGGARWAL)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD:24: 9109-9139

Dated, New Delhi the 4/3/2024

Copy forwarded for information and necessary action:-

- The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
- The Officer-In-Charge(s)/Officer(s) concerned.
- The Officer-In-Charge, Computer Branch, South District.
- Personal Secretary to Ld. Principal District & Sessions Judge, South District.
- The Drawing and Disbursing Officer, South District.
- The AOJ (Administration), HQs, Tis Hazari, Delhi.
- Website Committee, HQs, Tis Hazari, Delhi.
- The PRO, South District.
- Dealing Official / LAYERS Seal, Tis Hazari Courts, Delhi.
- Dealing Official, R&I Branch, South District for uploading on LAYERS.
- Officials concerned.
- Guard File.

*Sugandha*  
(SUGANDHA AGGARWAL)  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi